

F. No. J-11015/3/2024-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated the 1<sup>th</sup> July, 2025

**ORDER**

The President is pleased to accept the resignation of **Shri Aswini Kumar Pattnaik**, Standing Government Counsel for District Court-Koraput, Odisha, from the date of this order.

2. Consequently, the name of Shri Aswini Kumar Pattnaik, Advocate, appearing at the serial number '1' in the List for District 'Koraput' of this Department's Order No. J-11015/8/2016-Judicial dated 16.05.2016 to be read with Order No. J-11017/2/2019-Judicial (Part-4) dated 09.03.2019, stands omitted.

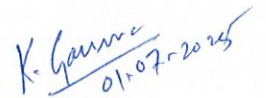
3. Hindi version of this order will follow.



(Madhab Charan Prusty)  
Sr. Government Advocate

**Copy (through email) to:**

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri P. K. Parhi, Dy. SGI, High Court of Orissa.
4. The District Judge, Koraput Court, Odisha.
5. Sh. Aswini Kumar Pattanik, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to the designated litigation In-charge i.e. Dy. SGI.
6. LIMBS Section for information and necessary action.
7. Cash (LA) Section to stop the payment of Shri Aswini Kumar Pattnaik, Advocate from 01.07.2025.
8. The Pay and Account Office, Department of Legal Affairs, New Delhi.
9. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
10. Hindi Section, Department of Legal Affairs, for translation of this order.
11. Office copies.



(Kumar Gaurva)  
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